

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 675 of 2020**

**IN THE MATTER OF:**

Silvassa Cement Products Pvt. Ltd.

**...Appellant**

**Versus**

Noor India Buildcon Pvt. Ltd.

**...Respondent**

**Present:**

**For Appellant :**           **Mr. K. Gaurav Kumar, Advocate**

**For Respondent :**       **Mr. Devashish K. Trivedi, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**08.09.2020**       Mr. Devashish K. Trivedi, learned counsel for the Respondent seeks and is allowed 15 days' time to file reply-affidavit. Rejoinder thereto, if any, may be filed within 15 days thereof.

List the appeal 'for Admission (After Notice)' on **9<sup>th</sup> October, 2020.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ V. P. Singh ]**  
**Member (Technical)**

/ns/gc/